

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 1770 of 2020

Rohit Paswan Petitioner

Versus

1.The State of Jharkhand

2.Babita Devi

... .. Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mrs. Rashmi Kumari, Advocate

For the Opposite Party : A.P.P.

4/25.06.2020 It appears that opposite party no. 2 has not been served the notice.
As such, the hearing of this application be extended for a further
period of three weeks.

In the meantime, interim order dated 19.03.2020 shall continue till
the next date of listing.

(Rongon Mukhopadhyay, J)